

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A.No.540 of 96

Date of order : 30.09.99

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B. P. Singh, Administrative Member

BISHNUPADA SINGH
VS
UNION OF INDIA & ORS (POST)

For the Petitioner : None

For the respondents : Mr. B.Mukherjee, counsel

O R D E R

S.N.Mallick, V.C.:

None appears for the petitioner when the matter is called on for hearing. It appears from the record that none appeared for the petitioner on the earlier occasions as well. Accordingly, the application is dismissed for default. No costs.

S.N.Mallick

MEMBER(A)

C
VICE CHAIRMAN

jrc